

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

Vijay Timber Industries Private Limited (In Liquidation)

1.	Name of Corporate Debtor	VIJAY TIMBER INDUSTRIES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	08 th January, 1998
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U36999GJ1998PTC033545
5.	Address of the Registered Office And Principal Office (if any) of Corporate Debtor	Plot No. 445, Sector - 1/A, Ground Floor, Oslo Circle, Gandhidham, Gujarat - 370201
6.	Date of closure of Insolvency Resolution Process	18 th October, 2020
7.	Liquidation Commencement Date of Corporate Debtor	31 st December, 2020 (Order uploaded on website of Hon'ble NCLT on 05 th January, 2021)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Ramchandra Dallaram Choudhary Reg. No - IBBI/PA-001/IP-P00157/2017-2018/10326
9.	Address and Email of the Liquidator, as Registered with the Board	Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 Email id: rdc_rca@yahoo.com
10.	Address and Email to be used for correspondence with the Liquidator	Address: As stated in Sr. No. 9 above E-mail id: cirp.vijay@gmail.com
11.	Last Date for Submission of Claims	04 th February, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Vijay Timber Industries Private Limited on 31st December, 2020 (Order uploaded on website of Hon'ble NCLT on 05th January, 2021)

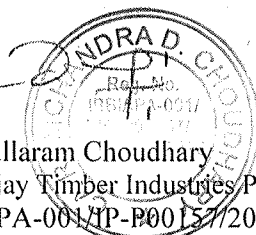
The stakeholders of Vijay Timber Industries Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 04th February, 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06-01-2021

Place: Ahmedabad



Ramchandra Dallaram Choudhary
 Liquidator of Vijay Timber Industries Private Limited
 Reg. No. IBBI/PA-001/IP-P00157/2017-2018/10326